

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-59-2020
WITH
CONTEMPT PETITION NO.17 OF 2019
IN
CRIMINAL WRIT PETITION NO.90 OF 2019**

Anju Sanjay Jain

... Petitioner

Versus

Sanjay Suresh Jain

... Respondent

Ms. Asha Desai, Advocate for the Petitioner.

Shri J. Supekar, Advocate for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 5 NOVEMBER 2020****P.C. :**

Post the matter tomorrow, i.e. on 6.11.2020.

DAMA SESHADRI NAIDU, J.

NH